

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) and (b). Government has no information in this regard. However, enquiries made from the State Government reveal that the production in brick/foundry units in the Small Scale Sector is adversely affected due to scarcity and poor movement of coal and coke to units in Tamil Nadu. Scarcity of coal/coke, is a much larger problem affecting all the industries requiring them; foundries and brick kilns being a small segment of the same. The Government are taking measures to improve the supply of coal/coke all over the country including Tamil Nadu which should, *inter-alia*, help the foundry industries too.

#### Constitution of State Planning Boards

9398. SHRI K S. VEERABHADRA PPA: Will the Minister of PLANNING be pleased to state,

(a) the details regarding the names of the States which have constituted the State Planning Boards;

(b) the details regarding their composition and functions of each of these Boards; and

(c) the details regarding the states Planning Boards monitor the functions relating to the preparation of Five Year Plan which is being prepared in the Planning Departments of the State Governments?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI FAZLUR RAHMAN): (a) to (c). All the States have constituted an appropriate planning body at the State level. These are variously called State Planning Boards/Commissions/Advisory Committees

A statement showing the nomenclature and composition of these planning bodies in different States is laid on the Table of the House. Their functions are to formulate the broad objectives of the development plans for the States over different time perspectives and to evolve regional and sectoral strategies and priorities of development after an assessment of the natural, material and human resources of the State. They have also been entrusted with the task of continuous review and evaluation of plan programmes .

The Planning Departments of States usually function as the Secretariats of the State Planning Boards.

#### Statement

*List of Apex Planning Bodies at the State level.*

Sl. No.	State	Name of Apex Planning Body at the State level	Composition
1	2	3	4
1	Andhra Pradesh	State Planning Board	1. Chief Minister—Chairman 2. Finance Minister Vice-Chairman. 3. Members— Ex-Officio Members, 5 Parttime members (2 non-officials) 4. Secretary to Government, Finance and Planning Department— Member-Secretary.

1	2	3	4
2.	Assam	State Planning Board	1. Chief Minister—Chairman. 2. Minister for Planning—Vice-Chairman. 3. <i>Members</i> Non-Official (Part time) 4 4. Development Commissioner—Member-Secretary.
3.	Bihar	Do.	1. Chief Minister—Chairman. 2. Planning Minister —Vice-Chairman. 3. Non-Official—Dy. Chairman.  <i>Non-Officials</i> <i>Members</i> 2 Members (Full-time)  <i>Officials</i> 2 Members (Part-time)
4.	Gujarat	Do.	1. Minister for Finance & Planning —Chairman. 2. Non-Official —Vice-Chairman (Part-time). 3. Non-Official—10 Members (Part-time) 4. Jt. Secretary/ Deputy Secretary Planning Member-Secretary.
5.	Haryana	Do.	1. Chief Minister —Chairman. Dy. Chairman (Full Time with salary and privileges admissible to a Minister of Cabinet rank). 2. 3. <i>Members</i> Non-Officials— (Part-Time) 5 Official — 1 M.Ps. — 3 (Part Time) 4. Principal Secretary to Chief Minister —Member-Secretary.
6.	Himachal Pradesh	Do.	1. Chief Minister — Chairman. Finance Minister / Planning Minister —Deputy Chairman. Ministers of Cabinet Rank (All) Members Officials 8—Members Non-Officials 2—Members Secretary, Member-Secretary. Planning.

1	2	3	4
7	Jammu & Kashmir	State Planning Board	1 Chief Minister —Chairman 2 Minister of Agriculture and Industries —Vice-Chairman 3 Non-Officials Members 14—Members 4 Official 1—Member 5 Planning Commissioner Member-Secretary State Government Official 6 Chief Secretary— Member
8	Karnataka	Do	1 Chief Minister —Chairman 2 Finance Minister—Vice Chairman 3 Members Members Ministers — State Official 2 Non Officials 2 Special Members-Secretary Secretary (Planning) Secretary
9	Kerala	Do	1 Chief Minister—Chairman, 2 Non-Official—Vice-Chairman Industry, Power, Transport & Communications & Administrative Reforms 3 Finance Minister—Financial Resources and Economic Policies 4 Additional Chief Secretary to Govt incharge of Planning & Economic Affairs Department Member—Plan Coordination Monitoring and Plan Implementation 5 Ex-Officio Secretary Planning Member—Science & Technology Forest and Fisheries 6 Non-Official Member—Natural Resources and Mineral Development 7 Secretary Planning Member Secretary—Agriculture, Statistics, Data Bank and General Administration, Plan Publicity, Social Services, Manpower, Planning and Evaluation.
10	Madhya Pradesh	Do	1. Chief Minister—Chairman 2 Planning Minister —Vice Chairman 3 Non-Officials Members 2—Members (Full time) 4 Officials 2—Member (Full time) 5 Officials 1—Member (Part time) 6 Official Member-Secretary.

1	2	3	4
11	Maharashtra	State Planning & Development Council.	1. Chief Minister Chairman. 2. Ministers 6—Members. 3. Non-officials 24—Members. 4. Officials 1—Member. 5. Special Secy. (Planning) Member-Secretary.
12	Manipur	State Planning Advisory Committee.	1. Chief Minister Chairman. 2. One M.L.A. to be nominated. Vice-Chairman. 3. <i>Members</i> Non-Officials 4 Members. Officials 3 Members. 4. Secretary Planning Secretary.
13	Meghalaya	State Planning Board	1. Chief Minister Chairman. 2. Minister, Planning. Dy. Chairman. 3. M.L.As. 6 <i>Member</i> Officials 2 4. Jt. Secretary (Planning) Secretary to the Board.
14	Nagaland	Do.	1. Chief Minister Chairman. 2. Official Members 4 Members 3. Deputy Secretary Planning. Ex-Officio Secretary.
15	Orissa	Do.	1. Chief Minister Chairman. <i>Members</i> 2. Ministers 2 3. Member of Parliament 1 4. Non-Officials 4 5. Officials 3 6. Secretary Planning Member-Secretary.

1	2	3	4
16	Punjab	State Planning Board	1. Chief Minister Chairman. 2. Finance and Planning Minister. Vice-Chairman. <i>Members</i> 3. Non-Officials 7 (Part Time) 4. Officials 10 5. Secretary Planning Member-Secretary.
17	Rajasthan	Do.	1. Chief Minister Chairman. 2. Planning Minister Dy. Chairman. 3. Members of Parliament & MLA's <i>Members</i> 2 4. Non-Officials 3 5. Officials 4 6. Special Secy. (Planning) Member-Secretary.
18	Tamil Nadu	State Development Committee.	1. Chief Minister Chairman. 2. State Officials Vice-Chairman. <i>Members</i> 3. Officials 3 4. Non-Official 1
19	Tripura	State Planning Board	1. Chief Minister Chairman. 2. Ministers <i>Members</i> 2 3. M.L.A.s 5 4. Non-Officials 3 5. Officials 3
20	Uttar Pradesh	State Planning Commission.	1. Chief Minister (Ex-Officio) Chairman. 2. Finance Minister (Ex-Officio) Deputy Chairman. <i>Members</i> 3. Minister 1 4. Non-Officials 5 (Including one Part Time) 5. Officials 4 6. Secretary, Planning. Member-Secretary.

1	2	3	4	5
21.	West Bengal	State Planning Advisory Board Committee.	1. Chief Minister 2. Minister-in-Charge Development and Planning Department.  3. Ministers 4. MPs 5. Non-Officials 6. Non-Officials 7. Officials	Chairman (Ex-Officio) Vice-Chairman (Ex-Officio)  <i>Members</i> 2 (Full Time) 1 (Part Time) 5 (Full Time) 5 (Part Time) 2 (Full Time)

#### Atomic Power Plant with USSR Assistance

9399. SHRI CHITTA BASU: Will the Minister of ATOMIC ENERGY be pleased to refer to the India Soviet joint communique issued in Delhi on the eve of the departure of the USSR Prime Minister for Moscow, wherein collaboration between the two countries on the peaceful uses of atomic energy was referred to, and state:

(a) whether Government have initiated negotiations with the USSR for a deal to set up a big Atomic Power Plant with Soviet aid; and

(b) if so, the state at which the negotiations rest now?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE AND IN THE DEPARTMENTS OF ATOMIC ENERGY, ELECTRONICS, SCIENCE AND TECHNOLOGY AND SPACE (PROF. SHER SINGH): (a) The suggestion made by the Chairman of the Council of Ministers of USSR during his last visit has been considered but it is felt that in the present conditions and having regard to the development of technology in the country it would not be feasible to have larger atomic power plants.

(b) Does not arise.

#### Task Force set up for Indigenous Paper Production

9400. SHRI CHITTA BASU: Will the Minister of INDUSTRY be pleased to state:

(a) whether it is a fact that the task force set up by Government estimated

the country's total requirement of paper at 15.40 lakh tons for the year 1978-79 against the installed capacity of 14.96 lakh tons;

(b) whether the gap between the capacity and demand has further widened; and

(c) what are the projects now in the hand of Government to augment the indigenous production of papers?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI JAGDAMBI PRASAD YADAV): (a) The Task Force estimated the total demand of paper and paper board by 1978-79 at 13.30 lakh tonnes and suggested a target of installed capacity of 1,500 lakh tonnes by 1978-79.

(b) According to the present trend, the demand for the year 1978-79 has been estimated at 10.5 lakh tonnes. The total installed capacity as on 1-4-78 was 12.65 lakh tonnes with a production of about 1000 lakh tonnes during 1978. The marginal imbalance between the demand and the supply is due to demand having gone up sharply as a result of general improvement in economic conditions, the programme of adult education and universal literacy programme.

(c) The Hindustan Paper Corporation, a Government of India Undertaking, is setting up an integrated pulp and paper mill with a capacity of 33,000 tonnes per annum in Nagaland, and two integrated pulp and paper mills with a capacity of 100,000 tonnes per annum each in Nowgong and Cachar Districts of Assam.